

HCC No. 9/2020

HIGH COURT OF KARNATAKA,  
BENGALURU-1  
DATED: 12<sup>th</sup> SEPTEMBER 2024.

**NOTIFICATION**

**Sub:** Submission of sealed quotations for supply of Cartridges for HP Printers– reg.  
\* \* \*

With reference to the above, it is hereby notified that this office desires to procure Cartridges to the following HP Printers provided to MP/MLA Courts, Commercial Courts, newly appointed Judicial Officers, Home office of Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru and to the Chamber's of Registrar General of this office from the authorized distributors/ dealers from the Karnataka State only.

Sl. No.	Items
1.	HP Cartridge for HP 2606dn Printer
2.	HP-Color Laser Jet MFP4303FDW Printer

Therefore, all the Authorised Distributors / Dealers may submit their sealed quotations mentioning their lowest rate (Incl of all tax) for the above said materials along with **Ink Signed Manufacture Authorised Form (MAF)** issued by **Original Equipment Manufacturer** with superscription on the cover as “**QUOTATION FOR SUPPLY OF CARTRIDGES TO HP PRINTERS**”. The Quotation shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** on or before **18<sup>th</sup> Spetember 2024**.

Sd/-  
(N.G. DINESH)  
REGISTRAR (COMPUTERS)